

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1366

ANSWERED ON:10.12.2003

UN RESOLUTION ON RIGHT TO SELF DETERMINATION

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Pakistan has claimed a big success after a United Nations Committee adopted a resolution on people's right to self-determination;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH)

(a), (b) & (c) According to press reports, it appears that Pakistan has claimed the adoption of the resolution on the right of self-determination in the Third Committee of the 58th United Nations General Assembly as a success. However, the facts are that the resolution was adopted with a vote of 88 in favour, 3 against and 64 abstentions, as opposed to its adoption by consensus for more than two decades. It was India, which called for the vote on the resolution and voted against it, after the delegation of Pakistan made unwarranted remarks challenging the unity and territorial integrity of India in their national statement and made the unacceptable linkage of the situation of Palestine with that of the Indian state of Jammu and Kashmir while introducing the resolution.